

Increasing the pension amount to freedom fighters

†2414. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the current number of freedom fighters in the country and the monthly amount of pension given to them by Government;

(b) whether it is a fact that in view of the increasing inflation, Government is considering to increase their pension to ₹ 10,000 per month; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) About 51,400 freedom fighters and their eligible dependants are drawing samman pension from the public sector banks and treasuries. The amount of samman pension admissible to freedom fighters is as under:

Sl. No	Category of freedom fighters	Basic Pension (in Rs.)	Dearness Relief @ 143% w.e.f. 01.08.11 (in Rs.)	Total amount Pension (in Rs.)
(i)	Ex-Andaman political prisoners	7,330/-	10,482/-	17,812/-
(ii)	Freedom fighters who suffered outside British India (Other than INA)	6,830/-	9,767/-	16,597/-
(iii)	Other freedom fighters (including INA)	6,330/-	9,052/-	15,382/-

(b) and (c) At present there is no proposal under consideration to increase the basic pension admissible to freedom fighters. However, the dearness relief is revised every year on the basis of twelve monthly average increase in All India Consumer Price Index. Dearness Relief has been revised w.e.f. 1st August, 2011 from 123% to 143%.

Crime against women in Mumbai

2415. DR. BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether number of crime against women has risen in Mumbai in the recent past, thus creating atmosphere of insecurity among women;

†Original notice of the question was received in Hindi.